

Annexure-3															
Name of the corporate debtor: Arch Pharmalabs Limited; Date of commencement of CIRP: 15.05.2024; List of creditors as on: 18.12.2025															
List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)															
Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	JM Financial Asset Reconstruction Company Limited		22.01.2025	78,63,71,62,060.52	78,63,71,62,060.52	secured	Note 1,2,3 and 4		NO	74.76					
2	Bank of Baroda		28.05.2024	1,61,78,90,159.00	1,61,78,90,159.00	secured	Note 4		NO	1.54					
3	Punjab National Bank		21.05.2024	14,10,90,926.14	14,10,90,926.14	secured	Note 4		NO	0.13					
4	Axis Trustee Services Limited		18.02.2025	35,27,94,792.00	35,27,94,792.00	secured	Note 1		NO	0.34					
5	Union Bank Of India		08.10.2025	12,12,21,068.70	12,12,21,068.70	secured	Note 3		No	0.12					
	Total			80,87,01,59,006.36	80,87,01,59,006.36	-	-	-	-	76.89					

Notes of Security Interest:

Note 1:

- Senior First charge on all the Immovable Assets of the CD.

Note 2:

- First pari passu charge on Immovable Assets of the CD.
- Second pari passu charge on Movable Assets and Current Assets of CD

Note 3:

- First pari passu charge on Movable Assets and Current Assets of the CD.
- Second pari passu charge on Immovable assets of the CD.

Note 4:

- Residual charge on the Immovable Assets of the CD and Current Assets on pari passu basis with other residual charge holders